Annexure-3
Name of the corporate debtor: U R SINTER PRIVATE LIMITED; Date of commencement of CIRP: 04.01.2023; List of creditors as on: 13.02.2023
In accordance with Section 25(2) (e), IBC,2016

SI. No.	SI. No. Name of creditor		Details of claim received  Amount claimed (₹)	Amount of claim	Nature of	Details of claim admitted Amount covered by Amount	admitted  Amount covered by	Whether	% vc	e in	Amount of continge nt	Amount of continge nt	Amount of any mutual continge nt dues, that
SI. No.	Name of creditor	Date of receipt	Amount claimed (₹)	Amount claimed (₹) Amount of claim Nature of Amount covered by admitted (₹) claim security interest (₹) guarantee (₹)	Nature of claim	Amount covered by security interest (₹)	Amount covered by guarantee (₹)	Whether related party?		% voting share in CoC	continge nt claim		continge nt dues, that claim may be set-
	The Kangra Central Cooperative Bank Ltd, Head Office												
1	Dharamshala, Distt Kangra (HP), Branch	24.01.2023	27,99,47,031.00	27,99,47,031.00 Secured	Secured	,	ı	7	S <sub>N</sub>	100%		100%	100%
	Office Amb, Distt Una (HP)												
			27,99,47,031.00	27,99,47,031.00 27,99,47,031.00		•	ï		î	ı	-		

